

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No.1066/99

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New Delhi this the 5th day of November, 1999

HON'BLE MR.JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN
HON'BLE MRS. SHANTA SHAstry, MEMBER (A)

Hitesh Kumar
Son of Shri Ram Kishan,
Supporting Staff Indian Society of
Agricultural Statistics (IASRI) and
R/o F-244 Inder Puri, J.J. Colony,
New Delhi-110 012.

Applicant

(By Advocate: Shri P.L. Mimroth)

Versus

1. Union of India, through
Secretary,
Department of Agriculture Research &
Education (DARE),
Krishi Bhawan,
New Delhi
2. The President,
Indian Council of Agriculture Research,
Krishi Bhawan,
New Delhi-110 001.
3. The Director,
Indian Agricultural Statistics Research
Institute, Library Avenue, Pusa,
New Delhi-110 012. Respondents

(By Advocate: Ms.Gitanjali, proxy for
Shri V.K. Rao)

ORDER (Oral)

Heard the learned counsel for the applicant
and the respondents.

The main relief in this O.A. is to direct the
respondents to permit the applicant to appear in the
interview before the Selection Board for the post of
Supporting Staff (Grade 'D') in the Indian
Agricultural Statistics Research Institute). It is
stated in the counter affidavit that the applicant has

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been permitted for the interview but after consideration for selection by the Selection Board, the applicant was not found ~~fit~~. In the circumstances the relief claimed has been granted and ~~no~~ further relief can be given in the O.A. The O.A. is, therefore, dismissed. No costs.

Shanta
(Mrs. Shanta Shastry)
M(A)

W.R. Reddy
(V.Rajagopala Reddy)
VC (J)

Mittal